



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01st Oct, 2022

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	26.09.2022	14.10.2022
2.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr.	26.09.2022	14.10.2022
3.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	29.09.2022	20.10.2022
4.	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022 (PH)	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr. With	28.09.2022	17.10.2022

5.	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021 (PH)	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	28.09.2022	17.10.2022
6.	Comp. App. (AT) No. 162 of 2022 (PH)	Hotel and Restaurant Association of (Western India) & Anr. Vs. Hotel and Restaurant Federation Association of Eastern India & Ors. With	26.09.2022	18.10.2022
7.	Comp. App. (AT) No. 166 of 2022 (PH)	Hotel and Restaurant Association of Northern India & Anr. Vs. Hotel and Restaurant Association of Eastern India & Ors.	26.09.2022	18.10.2022
8.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	27.09.2022	18.10.2022
9.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	27.09.2022	18.10.2022
10.	Comp. App. (AT) No. 155 of 2022 & I.A. No. 3152 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S. A R. I & Ors.	27.09.2022	17.10.2022
11.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	23.09.2022	19.10.2022

12.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	23.09.2022	19.10.2022
13.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 (PH)	Abhijit Guhathakurta Vs. AGC Networks Ltd.	20.09.2022	20.10.2022
14.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	20.09.2022	13.10.2022

By order of Hon'ble Chairperson

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Registrar